

C. A. T. Bench, JAIPUR

Date of Order	Orders
8.11.93	Mr. Vinundra Lodha - Counsel for petitioner. None for the respondents The M.P. is accepted. The O.A may be restored to its original position. The O.A may be listed for hearing on 6.1.94. The M.P. stands disposed of. (O. P. Sharma) Administrative Member (D. L. Mehta) Vice-Chairman
	Copy on it of the app and & emp. and See vol 8271 A 8272 10-11-93